

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 15.09.2022**

**Misc. Application No. 10 of 2021  
And  
IRDA Appeal No. 8 of 2021**

Dealmoney Insurance Broking Private Limited ...Appellant

Versus

Insurance Regulatory and Development Authority  
of India ...Respondent

Mr. Kunal Katariya, Advocate with Ms Ashmita Goradia and  
Ms. Pooja Bhaidkar, Advocates i/b Mr. Aagam Doshi, Advocate  
for the Appellant.

Mr. Sumit Rai, Advocate with Mr. Mihir Mody and  
Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for  
Respondent IRDAI.

**ORDER:**

1. List on October 20, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

15.09.2022  
msb